

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4515**  
ANSWERED ON 22<sup>ND</sup> MARCH, 2018

**ETHANOL AS PRIMARY FUEL**

4515. SHRI PARBHUBHAI NAGARBHAI VASAVA:  
SHRI ANIL SHIROLE:  
SHRI GEORGE BAKER:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is planning to introduce Ethanol as primary fuel for running vehicles across the country;
- (b) if so, the details thereof and the reasons therefor, State/UT-wise;
- (c) whether the Government has set standards for use of ethanol and other biofuels within the country including Maharashtra and if so, the details thereof;
- (d) whether the Ministry of Petroleum and Natural Gas has been consulted in this regard, if so, the details thereof;
- (e) whether the Government has issued guidelines to some of the States including Maharashtra to vehicles with flexi fuel in their States and also make farmers aware about the benefits of producing ethanol; and
- (f) if so, the details thereof, along with the response thereon State/UT-wise?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (f) Yes, Madam. The Government has notified mass emission standard for flex-fuel ethanol (E85) or (E100) and ethanol (ED95) vehicles, vide notification G.S.R. 682(E) dated 12<sup>th</sup> July, 2016 after inviting suggestions from the public and different stakeholders. The Government, through Oil Marketing Companies (OMCs) is implementing the Ethanol Blended Petrol (EBP) Programme under which OMCs sell ethanol blended petrol with percentage of ethanol upto 10% subject to its availability and as per BIS specifications. This programme is being implemented in 21 States and 4 Union Territories including the State of Maharashtra.

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